## PROFORMA FOR DECLARATION OF ASSESTS

(As On 31-03-2012)

Name of Officer (In Full) : Ramashankar Prasad

Date of Birth : 24.02.1967

Present post held : Deputy Secretary, Chhattisgarh Lok Ayog, Raipur

(Higher Judicial service)

		Immovable proper	ty				
Name of District, Sub- Division, Taluka and Village in which property is situated	Name and details of Property		If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired ? Whether by purchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired			
	Housing and other buildings	Land					
1	2	3	4	5			
Nil	Nil	Nil	Nil	Nil			
Movable Property (Valued Above 25,000/- of Rs.)							
Name of Articles 1			,				
<ol> <li>Kinetic Scooter no. CG</li> <li>Hyundai Car no. CG1</li> <li>LCD Sony 32inch</li> <li>AC LG</li> </ol>		s. 4,52,747/- Year s. 42,900/- Year	06.12.2001 22.06.2009 01-09-2010 05.05.2011				
		Jewellary (Lump Su	um)				
Jewellary (Worth Rs.) 1,00	0,000/- Silver Jewella Gold Jewellar	ry 5,000/-					

Shares/Debentures								
Name of Iss	suing Company 1	Nos. of Shares 2						
	Nil	Nil						
Life Insurance Policy & Others								
Name of Issuing Company 1		Amount 2						
<ol> <li>LIC</li> <li>LIC</li> <li>HDFC Life insurance</li> <li>SBI Mutual Fund</li> <li>ICICI Life insurance</li> <li>SBI Mutual Fund</li> </ol>	Date 15-12-2000 Date 28-03-2003 Date 25-09-2006 Date 20.02.2007 Date 02-11-2010 Year 2010-2011	Rs. 6675/- Annual Rs. 5010/- Annual Rs. 20,000/- Annual Rs. 34,870/- for one time only Rs. 50,000/- for one time only Rs. 5,000/- Monthly						
Bank Deposites /Securities & Investments								
	Name of Bank 1	City 2	Amount 3					
1) Fixed Deposits 2) Saving Bank A/CS	Nil SBI Shastri Market Branch A/C No. 10965054818	Nil Raipur	Nil 10,072/- on 31	-03-2012				
3) PPF Nil		Nil	Nil					
4) GPF Account General Office		Raipur	11,92,871/-					
5) NSS Nil		Nil	Nil					
6) Others Nil		Nil	Nil	1: 1				

In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated **Note:**The Expected declaration of assets is subject to Provisions of C.G. Civil Services (Conduct) Rules 1965.